

the information at our disposal shows that they have agreed on certain terms, not of reciprocal membership, but membership of each one of them.

SHRI BHUPESH GUPTA: Then hon. Member said that he is not officially informed and yet he has said "on information at our disposal". May I know, Sir, the source of that information?

SHRI N. KANUNGO: The source of information is the newspaper.

RAILWAY HERALD

♦170. SHRI A. C. GILBERT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the latest circulation figures of the 'Railway Herald'; and

(b) who is the authorisee printer and publisher of "the 'Railway Herald'?"

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) and (b) According to the records of the Registrar of Newspapers for India, the average circulation of the 'Railway Herald' during 1961 was 1484 copies and its printer and publisher is Shri L. I. Tahilianey.

SHRI A. C. GILBERT: May I know, Sir, whether the Western, North-Eastern, Eastern and South-Eastern Railways are subscribers of this paper?

SHRI SHAM NATH: It is not known to us.

PERMANENT INDUSTRIAL EXHIBITION AT DELHI

*171. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what steps have so far been taken to establish a permanent Industrial Exhibition at Delhi; and

(b) whether any date has been fixed for its opening"

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) Exhibition site was vacated only on the 1st May, 1962 by the organizers of the Indian Industries Fair, 1961. Since then allotment of space for the Permanent Exhibition to the various States and Organisations under the Central Government has almost been completed. Steps are in hand for the provision of essential services like telephones, water, communication and electricity and for the improvements of roads, lawns, drainage etc., at the site.

(b) It is expected that the Permanent Exhibition would be ready for opening this year or early next year.

SHRI M. P. BHARGAVA: May I know whether the pavilions in this Exhibition will be industry-wise or State-wise?

SHRI MANUBHAI SHAH: It will be both. Where the States are concerned, they will have accumulated a sort of exhibits and where it is industry-wise, it will be according to products.

HUT DWELLERS IN DELHI AND NEW DELHI

*172. SHRI B. K. GAIKWAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of hut dwellers living in Delhi|New Delhi;

(b) how many of them are authorised tenants;

(c) whether it is a fact that Government are demolishing their huts by force; and

(d) whether Government propose to provide alternative accommodation to such people?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) About 44,000 families were squatting on Government and public lands

in Delhi|New Delhi, according to a special census taken by the Delhi Administration in June-July, 1960, under the Jhuggis and Jhonpris Removal Scheme.

(b) None.

(c) and (d) Government's intention is to offer open developed plots to eligible families who had squatted on Government and public lands in Delhi | New Delhi prior to the special census. Families who squatted on land subsequent to this date are to be evicted without offering them alternative accommodation.

SHRI B. K. GAIKWAD: Are Government aware that many of them are labourers employed by the Government on construction works and, if so, is it not the duty of the Government to see that housing accommodation is provided to them?

SHRI JAGANATH RAO: Under the scheme they are offered developed plots and it is for them to construct the houses thereon.

SHRI B. K. GAIKWAD: May I know whether it is a fact that the plots allotted to them are far away from the places where they are working?

SHRI JAGANATH RAO: Land is scarce in Delhi and we cannot help it. They have to go to the places where land is available.

PLOTS UNDER JHUCGI AND JHONPRI REMOVAL SCHEME

*173. SHRI B. K. GAIKWAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that under Jhuggi and Jhonpri Removal Scheme an assurance has been given to the people living in Jhuggis and Jhonpris that Government would provide plots measuring 80 sq. yards developed up to plinth level to them;

(b) if so, what is the number of such plots to be provided; and

(c) the area or areas where such plots are to be provided?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) Government's intention is to provide these developed plots to eligible families who squatted on Government and public lands in Delhi prior to the special census conducted in June-July 1960.

(b) The Scheme contemplates provision of 25,000 plots.

(c) The sites so far proposed are at Marginal Bund Shahdara, Srinivaspuri, Ring Road near Moti Bagh, Najafgarh Road near Rajouri Gardens, Ranjit Nagar, Khampur, Pambri Road, Lajpat Nagar, Naraina village, Wazirpur, Piniapole, Kingsway Camp, Kalkaji, Malviya Nagar, Punjabi Bagh, Shakur-basti, Model Town.

SHRI B. K. GAIKWAD: May I know the number of persons who are demanding such plots and how many of them will be provided?

SHRI MEHR CHAND KHANNA: Sir, I should like to answer this a little more fully. We have had a census taken and under the census, the number estimated was roundabout 44,000. I am told that some eligible persons have been left out and we are going to have a fresh census, if need be. The intention is the all those who are eligible under the scheme—I mean those who established themselves before a particular crucial date—we are going to look after them but those who go on continuing to squat on Government lands, I am afraid they shall have to be evicted unless of course you want to turn the whole of Delhi into a slum area.

SHRI B. K. GAIKWAD: Will the Government care to see that such localities are not segregated from the